



भारतीय रिज़र्व बैंक
संपदा विभाग, भुवनेश्वर

Minutes of the Pre-Bid Meeting held on July 01, 2024 (Monday) –

e-Tender Name: Supply, Installation, Testing and Commissioning of 50 KVA DG set for Water Pumps and other common areas at Staff Quarters Vidyut Marg

e-Tender No: [RBI/Bhubaneswar Regional Office/Estate/1/24-25/ET/31](#)

The Pre-bid meeting for the captioned e-tender was held on July 01, 2024 at 11:00 AM in the Estate Department, 2nd floor, RBI, Bhubaneswar, to discuss some clauses of the tender and to clarify queries, if any, raised by the interested vendors/ bidders. The meeting was attended by the following persons:

Representatives of the Bank

- i. Shri Sasanka Mohanty, DGM
- ii. Shri Rahul Kanta, AGM
- iii. Shri Manoj Pati, Manager
- iv. Shri Nagarjuna Ratnala, AM (T-E)
- v. Shri Guru Charan Behera, JE (T-E)
- vi. Smt. Arunima Dash, JE (T-E)
- vii. Shri A Sravan Kumar, AM
- viii. Shri Kshirod Kumar Rout, Assistant

Representative of the bidders

- i. Shri Dipankar Ghosh, M/S
Genset India Pvt. Ltd.

2. Only one vendor attended the captioned meeting and the following queries have been raised by the vendor on the tender documents.

S.N.	Subject matter of the discussion/ Queries raised by the interested bidders	Clarification provided by the Bank
1.	Queries raised regarding the foundation for installing 50 KVA DG Set.	The prospective bidder was advised that the arrangement for foundation will be done by Bank.
2.	Queries raised regarding whether the control panel is automatic or manual.	The prospective bidder was advised to refer the tender specifications and BOQ. The control panel shall be manual only.

3. Further, the bidder was advised to carefully undertake the bidding on the MSTC (version 3) and ensure that it is registered on the MSTC Portal (version 3)/ Website. The vendor was

asked to coordinate with MSTC Support Persons and Estate Department Officials if he faces any issue while undertaking the bidding for the captioned e-Tender.

4. All the above-mentioned points were noted and agreed by the representative of the firm:
- i. These minutes of pre-bid meeting shall form the part of Bid document/ Agreement.
 - ii. Rest of the terms and conditions and specifications of the Bid document shall continue to remain same.
 - iii. The above clarifications are issued for the information for all the intending bidders.
 - iv. The submission of bid by the firm shall be construed to be in conformity to the Bid document and Amendments/ Clarifications given above.

Regional Director/ GM (O-i-C)

RBI, Bhubaneswar